

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Pama Krishran Viroraghovous

Barrister of Service Advocati

Council for Petitions

2. Si Sa thyraganeth

3. R. VIDHYAEHANKAR? Council for R1, 2,345 Achtel

R. ASHOK KWMAR

ORDER

Counsel representing both the parties are present. In view of the submissions made in relation to the settlement entered into between the parties previously and also keeping in view the difference of opinion expressed by the valuers, this Bench directs both the parties to be present on the next date of hearing as suggested for exploring the possibilities of settling the matter. Put up on 20.12.2017.

-5d S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)